

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
 PETITION NUMBER : TCP/20,21,22,23/ (IB)/2017  
 NAME OF THE PETITIONER(S) : HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD  
 NAME OF THE RESPONDENT(S) : SBQ STEELS LIMITED  
 UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

01.	ROHAN PATASEKARAN for RAJAGOPAL & RAJANATHAN Advocates	Counsel for Respondents	
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ORDER

Counsel for petitioner called but absent. Counsel for respondent present. As seen the order dated 11.7.2017 counsel for petitioner was present. The matter was called on 20.7.2017 and 25.7.2017, there was no representation on behalf of the petitioner. Even today there is no representation. In the circumstances, the matter is dismissed in default.

  
 (K. Anantha Padmanabha Swamy)  
 Member (Judicial)